

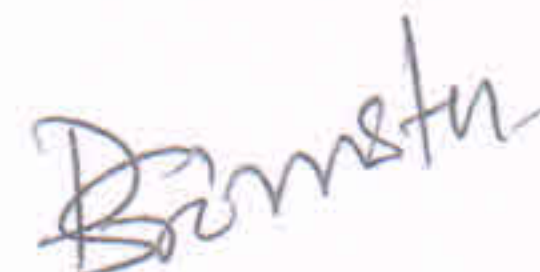
F. No. J-11016/1/2016-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 30th December, 2016

ORDER

The President is pleased to accept the resignation of **Ms. Honey Kumari**, Group 'C' Panel Counsel for Supreme Court of India with effect from 07.12.2016, consequently her name occurring at Sr. No. 5 in the table of Group 'C' Panel Counsel for Supreme Court of India in order No. 21(1)/2014-Judl.(Pt.) dated 11.12.2014, stands deleted.

2. Hindi version of this order will follow.



(R. K. Srivastava)
Deputy Legal Advisor

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. SGIs in Supreme Court of India.
3. The Registrar, Supreme Court of India.
4. The Incharge, Central Agency Section, Supreme Court, New Delhi.
5. Ms. Honey Kumari, Advocate, F-502, Rajasthan Apartments, Plot No. 36, Sector-4, Dwarka, New Delhi.
6. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.
8. NIC for uploading on the website.



(D. Srinivas)
Section Officer (Judicial)